

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No: 396 Dated: 28/06/2018

Sanction is hereby accorded to the grant of 30 days earned leave w.e.f. 02-07-2018 to 31-07-2018 in favor of Mrs. Phuntsog Angmo, Additional Special Mobile Magistrate, Khaltsi with permission to leave the station.

Besides this, Principal District & Sessions Judge, Leh shall make alternative arrangement regarding routine work of the said Court during leave period of the officer.

By Order.



(Permod Kumar)
Deputy Registrar (G.S.)



No: 11833-35/RS Dated: 28/06/2018

Copy to the:-

1. Secretary to Hon'ble Administrative Judge District, Leh.
....for information of His Lordship.
2. Principal District & Sessions Judge, Leh.
3. Mrs. Phuntsog Angmo, Additional Special Mobile Magistrate, Khaltsi.

....for information and n/a.



Deputy Registrar (G.S.)



